GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA STARRED QUESTION NO.316 TO BE ANSWERED ON 10TH AUGUST, 2021

SUGAR MILLS IN UP

*316. SHRI SHYAM SINGH YADAV:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the number of sugar mills in the State of Uttar Pradesh, district-wise;

(b) whether the Government has shut down sugar mill in Shahganj assembly constituency of Jaunpur district;

(c) if so, the reasons therefor;

(d) whether the Government intends to set up new sugar mill in Jaunpur district or revive the presently shut sugar mill in Shahganj assembly constituency of Jaunpur district; and

(e) if so, the time by which the Government intends to do the same?

ANSWER

MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION AND TEXTILES (SHRI PIYUSH GOYAL)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE STARRED QUESTION NO. *316 DUE FOR ANSWER ON 10.08.2021 IN THE LOK SABHA.

(a): There are 120 operational sugar mills in the State of Uttar Pradesh. District-wise list of operational sugar mills of Uttar Pradesh is at annexure.

(b) to (e): The State Government of Uttar Pradesh has informed that they have decided vide order dated 14th May,2008 to shut down the Shahaganj unit (District-Jaunpur) of Uttar Pradesh State Sugar & Cane Development Corporation Ltd., situated in Shahganj assembly constituency of Jaunpur district. As further informed by the State Government, the sugar mill was shut down as its operation was unviable due to low crushing capacity (of only 1016 tonnes crushing per day) and as Plant & Machinery was obsolete and mill was incurring huge financial losses. The State Government of Uttar Pradesh, vide order dated 04 January, 2011 has sold the closed unit to M/s. Wave Industries Ltd. Now, it is the responsibility of the entrepreneur to revive the closed sugar mill. It has also been informed by the State Government of Uttar Pradesh that they have no proposal to set up any new sugar mill in Shahganj assembly constituency of Jaunpur district of Uttar Pradesh.

The Central Government does not setup sugar mill in any part of the Country. Further, sugar industry has been de-licensed w.e.f. 31.08.1998. After de-licensing, the entrepreneurs are free to set up sugar mills in any part of the Country subject to fulfilling the conditions laid down in Sugarcane (Control) Order, 1966. Further, it is the responsibility of the concerned entrepreneur to take steps to re-open/revive a closed sugar mill in case of private sector and Cooperative society concerned in case of cooperative sector.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE STARRED QUESTION NO. *316 DUE FOR ANSWER ON 10.08.2021 IN THE LOK SABHA.

Statement showing district-wise number of operational sugar mills in the State of Uttar Pradesh.

SI.No	Name of District	No. of operational Sugar mills
1	2	3
1	Aligarh	1
2	Ambedkernagar	1
3	Amroha	3
4	Ayodhya	2
5	Azamgarh	1
6	Budaun	2
7	Baghpat	3
8	Balrampur	3
9	Barabanki	1
10	Bareilly	5
11	Basti	3
12	Behraich	4
13	Bijnor	9
14	Bulandshahr	4
15	Deoria	1
16	Farrukhabad	1
17	Gaziabad	1
18	Gonda	3
19	Gorakhpur	1
20	Hapur	2
21	Hardoi	3
22	Kashganj	1
23	Kushinagar	5
24	Lakhimpur	9
25	Maharajganj	2
26	Mau	1
27	Meerut	6
28	Moradabad	4
29	Muzaffarnagar	8
30	Pilibhit	<u> </u>
31	Rampur	3
32	Saharanpur	6
33	Shahjahanpur	
34	Sambhal	5 3
35	Shamli	3
36		
30	Sitapur	5
31	Sultanpur Total State	1
